

HIGH COURT OF TRIPURA
AGARTALA

No.F.29(6)-HC/2013-2021/ 2990

12th February, 2021

N O T I F I C A T I O N

In exercise of powers conferred under Section 16 of the Advocates Act, 1961 and in pursuance of the 'Guidelines for designation of senior advocates' framed by the High Court of Tripura in terms of the Judgment and Order dated 12.10.2017 of the Hon'ble Supreme Court of India in Writ Petition (Civil) No.454 of 2015 (*Ms. Indira Jaising versus Supreme Court of India through Secretary General and Ors*), the Hon'ble High Court of Tripura has been pleased to designate the following Advocates as **Senior Advocates** with immediate effect:

- (01). **Sri Deba Ranjan Chowdhury**
- (02). **Sri Haribal Debnath**
- (03). **Sri Ajit Kumar Das**
- (04). **Sri Dipak Kumar Biswas**
- (05). **Sri Pradyot Kumar Dhar**
- (06). **Sri Tapas Datta Majumder**
- (07). **Sri Bibhal Nandi Majumder**
- (08). **Sri Purushuttam Roy Barman**
- (09). **Sri Somik Deb**
- (10). **Sri Debalay Bhattacharya**
- (11). **Sri Samrat Kar Bhowmik**
- (12). **Sri Subrata Sarkar**

By order,

Sd/-


(V. Pandey)

REGISTRAR (JUDICIAL)

Copy to: -

01. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, State of Tripura, Agartala;
06. Sri S. M. Chakraborty, Senior Advocate, High Court of Tripura, Agartala (Member of the Committee for designation of Senior Advocates);
07. The Secretary General, Supreme Court of India, New Delhi;
08. The Registrar Generals of all High Courts;
09. The Secretary, Bar Council of India, New Delhi;
10. The Chairman, Bar Council of Tripura, Agartala;
11. The Secretary, High Court Bar Association, Agartala;
12. The Secretary, Tripura Bar Association, Agartala;
13. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
14. The Assistant Solicitor General of India, Govt. of India, Agartala;
15. The Public Prosecutor, High Court of Tripura, Agartala;
16. The Govt. Advocate, High Court of Tripura, Agartala;
17. The LR & Secretary, Govt. of Tripura, Agartala;
18. The District & Sessions Judge, South Tripura District, Belonia/Gomati District, Udaipur/West Tripura District, Agartala/Unakoti District, Kailashahar/North Tripura District, Dharmanagar/Khowai District, Khowai/Dhalai District, Ambassa/Sepahijala District, Sonamura;
19. The Judge, Family Court, Kailashahar, Unakoti District/Agartala, West Tripura District/Udaipur, Gomati District/Ambassa, Dhalai District/Khowai, Khowai District/ Sonamura, Sepahijala District;
20. The Registrar (Vigilance), High Court of Tripura, Agartala;
21. The Member Secretary, Tripura State Legal Services Authority, Agartala;
22. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
23. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
24. **Sri Deba Ranjan Chowdhury**, Advocate, High Court of Tripura, Agartala;

25. **Sri Haribal Debnath**, Advocate, High Court of Tripura, Agartala;
26. **Sri Ajit Kumar Das**, Advocate, Dharmanagar Bar Association, North Tripura;
27. **Sri Dipak Kumar Biswas**, Advocate, High Court of Tripura, Agartala;
28. **Sri Pradyot Kumar Dhar**, Advocate, High Court of Tripura, Agartala;
29. **Sri Tapas Datta Majumder**, Advocate, High Court of Tripura, Agartala;
30. **Sri Bibhal Nandi Majumder**, Advocate, High Court of Tripura, Agartala;
31. **Sri Purushuttam Roy Barman**, Advocate, High Court of Tripura, Agartala;
32. **Sri Somik Deb**, Advocate, High Court of Tripura, Agartala;
33. **Sri Debalay Bhattacharya**, Advocate, High Court of Tripura, Agartala;
34. **Sri Samrat Kar Bhowmik**, Advocate, High Court of Tripura, Agartala;
35. **Sri Subrata Sarkar**, Advocate, High Court of Tripura, Agartala;
36. The Joint Registrar, High Court of Tripura, Agartala;
37. The Deputy Registrars, High Court of Tripura, Agartala;
38. The Assistant Registrars, High Court of Tripura, Agartala;
39. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
40. The System Analyst, High Court of Tripura, Agartala for uploading of this notification in the official websites of the High Court as well as the District Courts of Tripura;
41. The Manager, Tripura Government Press, G.A. (Printing & Stationery) Department, Agartala **for publication of the notification in the next Gazette of Tripura;**
42. The Superintendents, High Court of Tripura, Agartala;
43. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
44. The Court Master(s), High Court of Tripura, Agartala;
45. The Bench Clerk(s), High Court of Tripura, Agartala;
46. All the Bench Sections, High Court of Tripura, Agartala,
47. Notice Board of the Court-house; and
48. Order File/Guard File.


 12.02.24
Registrar (Judicial)